

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/2057/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dhruvad Kashyap Das,  
Presiding officer, MACT No.2,  
Kamrup(M), Guwahati.

Dated Guwahati the April, 2021.

Sub: **Casual leave.**

Ref:- MACT-2/K/1322/2021 dated 07.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.04.2021 along with station leave permission, from the morning of 11.04.2021 till the morning of 17.04.2021, has been granted. You have been allowed to take your official vehicle for dropping you at Bongaigaon, at your own cost. Further, the Presiding officer, STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence, the Member, MACT No.3, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

2060  
Memo NO.HC.VII-16/2002/2058-1 dated 8-4-2021

Copy to.

1. The Presiding officer, STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No.3, Kamrup (M), Guwahati .
3. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Rajan